

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.1097/97

Hon'ble Sh. R.K. Aahooja, Member (A)

New Delhi, this the 24th day of February, 1998

(12)

1. Suresh Kumar
s/o Harbir Singh
r/o Goan - Shahbadpur
P.O.Palam
New Delhi.
2. Suresh Kumar
s/o Sobh Ram
c/o Ved Prakash
r/o Goud Village
Shanbadpur
P.O.Palam
New Delhi.
3. V.K.Mahto
s/o V.Mahto
r/o Qtr. No.18/2/D
P&T Quarters
Type-II, Kalibari Marg
New Delhi - 1.
4. Munesh Kumar
s/o Mahipal Singh
12/311, Kalyanpuri
Delhi - 91.

... Applicants

(By Shri V.K.Rao, proxy of Shri K.P.S.Sunder Rao, Advocate)

Vs.

1. Union of India
through Secretary
Ministry of Agriculture
Krishi Bhawan
New Delhi.
2. Joint Secretary
Ministry of Agriculture
Dept. of Agriculture & Co-operation
Krishi Bhawan
New Delhi.

... Respondents

(By Shri K.C.D.Gangwani, Advocate)

O R D E R (Oral)

The applicants, four in number, claim that they were appointed as Casual Labour through Employment Exchange in the office of Second Respondent w.e.f. April, 1996. The applicants have alleged that though ~~the~~ regular work is available and casual labour is required, all the time, the respondents have

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terminated the service of the applicants. The applicants, therefore, have come before this Tribunal seeking a direction to the respondents to appoint them in preference to outsiders and freshers in matters of re-employment and re-engagement of casual labour and also to regularise their services with all benefits of seniority and fitment.

(13)

2. The respondents have filed ^a reply. They say that the work for which the applicants were engaged is of a seasonal and intermittent nature and ~~these~~ causal labourers were required for only a limited period. The work having been completed the services of the applicants were dispensed with.

3. I have heard the counsel. In the facts and circumstances of the case, the OA is disposed of with a direction that if work is available with the respondents they will consider ~~for~~ the engagement of the applicants, keeping in view their seniority, in preference to outsiders and freshers.

The OA is disposed of as above. No costs.

R.K. Ahoja
(R.K. AHOJA)
MEMBER (A)

/rao/